DEEP-SEA FISHING WITH FOREIGN **COLLABORATION**

1276. SHRI S. KUMARAN: SHRI HAMID ALI SCHAM-NAD:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether any project report for deep-sea fishing with Foreign Collaboration has been submitted by Kerala Government; and
- (b) if so, what steps have been taken to accept it?

THE MINISTER OF STATE IN THE **MINISTRY** OF **AGRICUL ANNASAHEB** TURE (SHRI SHINDE): (a) and (b) A project re port for deep sea fishing with foreign collaboration was received from the Government of Kerala in April, 1971, but the report did not indicate the name of the foreign collaborator.

A possibility which was taken up for consideration in this connection was of bringing the project within the purview of Soviet aid. The policy relating to import of fishing vessels was then under consideration. It was decided in March, 1972, that indigenous boatbuilding capacity should be fully utilised and that the balance of vessels should be imported from the U.S.S.R. to the extent of agreement availability. An Cooperation in the field of Marine and Inland fisheries is being negotiated with the U.S.S.R. The feasibility of taking up the proposed project under the terms of the Agreement will be examined after the Agreement has been concluded.

SUPPLY OF RAW RICE TO KERALA

1277. SHRI HAMID ALI SCHAM-NAD: SHRI S. KUMARAN: SHRI K. P. SUBRAMANIA MENON:

Mil the Minister of AGRICUL-TURE be pleased to state:

- (a) whether it is a fact that the Cen tral Government have sent bulk of the ration supply consisting of raw rice to the State of Kerala in spite of repeated requests for increase in the proportion of par boiled rice in the Central suppli es because of the marked preference of the consumers in the State of Kerala;
- (b) whether the Government of India have considered to allot more par boiled rice to the State of Kerala so as to enable the State Government to increase the scale of rice ration to 200 grams per adult per day, keeping view of stepping the foodgrains production up substantially in the country; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN **MINISTRY** OF AGRICUL THE TURE (SHRI **ANNASAHEB** SHINDE): (a) to (c) The Government of India have always been endeavour ing to meet Kerala's requirements of boiled rice to the maximum extent possible. The State Government have been allotted a substantial quantity of boiled rice out of the available stocks. The Kerala Government's requirements could not be met in full due to only limited quantities of the boiled rice being available in the Central stock. Possibilities are being explored to in crease the production of par-boiled rice in the country.

DT-14 TRACTORS

1278. DR. K. MATHEW KURIAN: Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of DT-14 Tractors that have been imported so far, and the names of the importers;
- (b) the number of import licences I issued so far for import of spare parts for DT-14 Tractor; and the names of the licencees; and
 - (c) the numbers of engines, gear-box, so far imported as spares under above licences?